IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TUESDAY, THE TWENTY FIRST DAY OF JANUARY
TWO THOUSAND AND TWENTY FIVE
PRESENT

THE HONOURABLE SRI JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI

WRIT APPEAL NO: 79 OF 2025

Writ Appeal under clause 15 of the Letters Patent against the Order dated 05/01/2024 in W.P No. 242 of 2024 on the file of the High Court.

Between:

1. Nomula Latha W/o. Nomula Shiva Kumar,
Aged about 34 years, Occ: Housewife,
R/o. H.No.3-7-44, Indira Nagar, Ramanthapur,
Amberpet, Hyderabad – 500 013, T.S.

2. Bhimanolla Mohan Reddy S/o. Shiva Reddy,
Aged about 36 years, Occ: Private Service,
R/o. H.No.1-15, Makthal Mandal, Sangambanda,
Mahabubnagar – 509 208, T.S.

3. Deemaa Ravinder S/o. Demma Laxmaiah,
Aged about 45 years, Occ: Private Service,
R/o. H.No.4-2, Gandiguda, Palmakole,
K.V. Ranga Reddy – 509 325, T.S.

4. Bhimanolla Bhaskar Reddy S/o. Bhimanolla Shivareddy,
Aged about 40 years, Occ: Private Service,
R/o. H.No.1-15, Makthal Mandal, Sangambanda,
Sangambanda, Mahabubnagar – 509 208, T.S.

5. Sherla Prashanth S/o. Sherla Srinivas,
Aged about 27 years, Occ: Private Service,
R/o. H.No.2-123, Mamidipalli Mandal, Dandepally,
Mamidipalle, Adilabad – 504 206, T.S.

6. Nenavath Sunil Kumar S/o. Nenavath Madhav,
Aged about 25 years, Occ: Private Service,
R/o. H.No.8-18-241, Bhupesh Guptha Nagar, Meerpet,
Saroornagar, Ranga Reddy – 500 079, T.S.

7. Vankodothu Santosh Kumar S/o. V. Dena,
Aged about 27 years, Occ: Private Service,
R/o. H.No.8-18-262, Bhupesh Guptha Nagar, Karmanghat,
Saroornagar, K.V. Ranga Reddy – 500 079, T.S.

8. Nenavath Sumathi D/o. Nanvath Madhav,
Aged about 27 years, Occ: Household,
R/o. H.No.8-18-241, Bhupesh Guptha Nagar,
Meerpet, Saroornagar, Renga Reddy – 500 079, T.S.

Contd..2..

9. Bandi Dhanamma W/o. Bandi Venkata Ramana,
Aged about 53 years, Occ: Housewife,
R/o. H.No.18-101, Ambedkar Nagar,
Shameerpet, Tirumalagiri, JJ Nagar Colony,
Ranga Reddy, Hyderabad – 500 087, T.S.

10. Durgam Suvarna W/o. D. Srinivas,
Aged about 46 years, Occ: Housewife,
R/o. H.No.9-306, Ambedkar Nagar,
Kapra, ECIL Post, Shameerpet Mandal,
Balajinagar, Ranga Reddy – 500 087, T.S.

11. Hafsa Begum D/o. Akbar Khan,
Aged about 22 years, Occ: Household,
R/o. H.No.17-6-659/1, Binni, Saab Ka Bangla,
Dabeerpura, Charminar, Hyderabad – 500 023, T.S.

12. Veeramalla Navaneetha D/o. Veeramalla Venkataiah,
Aged about 26 years, Occ: Household,
R/o. H.No.1-48/1/A/1, Raghavendra Colony,
Parthasarthi Road, Kalwakurthy Town and Mandal,
Mahabubnagar – 509 234, T.S.

13. Nenavath Ramu S/o. late N. Dhankoti,
Aged about 21 years, Occ: Private Service,
R/o. H.No.1-32, Chintachettu Tanda, Gajinagar Post,
Kondamallapalle, Nalgonda – 508 248, T.S.

14. Rubeena Begum D/o. Mohammed Shamsuddin,
Aged about 28 years, Occ: Household,
R/o. H.No.17-1-126/4/6, Ramchandra Nagar,
Edi Bazar, Charminar, Hyderabad – 500 023, T.S.

15. Konkathi Nanda Kishore S/o. K. Shanker,
Aged about 35 years, Occ: Private Service,
R/o. H.No.1-3-176/35/22/39/A, Bhagyalaxmi Nagar,
Kavadiguda, Secunderabad, Gandhi Nagar,
Hyderabad – 500 080, T.S.

16. Kankathi Vijayalaxmi W/o. Konkathi Shankar,
Aged about 64 years, Occ: Senior Citizen,
R/o. H.No.1-3-176/35/22/39/A, Kavadiguda,
Secunderabad, Gandhi Nagar, Hyderabad – 500 080, T.S.

Contd..3..

17. G. Prabakar S/o. Komuraiah,
Aged about 57 years, Occ: Private Service,
R/o. H.No.ST2-687, Centenary Colony,'
Ratnapur, Karimnagar – 500 212,, T.S.

18. Dega Snigda W/o. Sammaiah,
Aged about 36 years, Occ: Housewife,
R/o. H.No.P-No.2, RBI Colony, Bhoodevinagar,
Tirmulgherry, Seven Temples,
Tirumalagiri, Hyderabad – 500 015, T.S.

19. Beri Sumathi W/o. Beri Santhaiah,
Aged about 69 years, Occ: Senior Citizen,
R/o. H.No.Stn2-687, Centinary Colony,
Ratnapur, Karimnagar – 500 212, T.S.

20. Dega Sammaiah S/o. Dega Mallaiah,
Aged about 43 years, Occ: Private Service,
R/o. H.No.PNo.2, RBI Colony, Bhudevi Nagar,
Bolarum, Tirumalagiri, Hyderabad – 500 010, T.S.

21. Bingi Bharathi W/o. Bingi Chandraiah,
Aged about 43 years, Occ: Housewife,
R/o. H.No.4-191/14/4, Nizampet, Bachpalle,
Near Nallapochamma Temple, Bachupally,
Nizampet, Medchal, Malkajgiri – 500 090, T.S.

22. Gadam Sujatha W/o. Prabhakar,
Aged about 51 years, Occ: Housewife,
R/o. H.No.St2-687, Centenary Colony,
Ratnapur, Karimnagar – 505 212, T.S.

23. Kelothu Dudya S/o. Kelothu Amrunayak,
Aged about 60 years, Occ: Senior Citizen,
R/o. H.No.7-89, Keloth Thanda, Chillapuram,
Narayanpur Mandal, Nalgonda – 508 253, T.S.

24. Vaarthya Ramesh S/o. Varthya Harya,
Aged about 25 years, Occ: Private Service,
R/o. H.No.1-80/A, Banda Lemoor, Bandalemoor,
Arutla,Manchal, K.V. Ranga Reddy – 501 508, T.S.

Contd..4..

25. Kelothu Akhilesh Chowhan S/o. Kelothu Dudya,
Aged about 23 years, Occ: Private Service,
R/o. H.No.7-89, Kelothu Tanda, Chillapuram,
Nalgonda – 508 253, T.S.

26. Ambati Bhaskar S/o. Paparao,
Aged about 43 years, Occ: Private Service,
R/o. H.No.1-38-1262, Indiramma Nagar,
Rasoolpura, Secunderabad, Hyderabad – 500 053, T.S.

27. Dudapaka Suvasini W/o. Dudapaa Narsaiah,
Aged about 55 years, Occ: Housewife,
R/o. H.No.6-1-3, Chillamcharla, Maripeda,
Warangal – 506 315, T.S.

28. Gandasiri Saibaba S/o. Sandasiri Ekambaram,
Aged about 37 years, Occ: Private Service,
R/o. H.No.2-3-645/7/4, Prem Nagar, Amberpet,
Hyderabad – 500 013, T.S.

29. Indrajeeth Jadhav S/o. Jadhav Prakash,
Aged about 23 years, Occ: Private Service,
R/o. H.No.2-3-720/C/23, Ganga Nagar, Amberpet,
Mahakali Temple, Hyderabad – 500 013, T.S.

30. Padma Anand Kumar S/o. P. Narender,
Aged about 39 years, Occ: Private Service,
R/o. H.No.3-16-105/22, Venkat Reddy Nagar,
Amberpet, Hyderabad – 500 013, T.S.

31. Karamthotu Lalu S/o. Karamthotu Lal Singh,
Aged about 37 years, Occ: Private Service,
R/o. H.No.3-13-824, Shivaram Nagar,
Mansoorabad, Saroornagar, Chintalakunta,
LB Nagar, K.V. Ranga Reddy – 500 074, T.S.

32. Duvvu Devamma W/o. D. Hari Krishna,
Aged about 52 years, Occ: Housewife,
R/o. H.No.1-17-18/1, P.No.9, Ram Nagar, Alwal,
Near Sai Baba Temple, Alwal, Hyderabad – 500 010, T.S.

Contd..5..

33. Duvvu Hari Krishna S/o. Yaraiah Duvvu,
Aged about 54 years, Occ: Private Service,
R/o. H.No.1-17-18/1, Plot No.09,
Ram Nagar Colony, Near Sai Baba Temple, Alwal,
Tirumalagiri, Secunderabad,Hyderabad – 500 010, T.S.

34. Anugu Kondaiah S/o. Anugu Anthaiah,
Aged about 50 years, Occ: Private Service,
R/o. H.No.2-4-125/1/16, Mallikarjuna Nagar,
Sri Sri Nagar, Huda Park Uppal,
K.V. Ranga Reddy – 500 039, T.S.

35. Adigopula Srinivasulu S/o. Adigopula Subbaiah,
Aged about 60 years, Occ: Senior Citizen,
R/o. H.No.1-12-644, Srinivasa Colony, Beside Childern Park,
Golnaka Alwal, Secunderabad, Hyderabad – 500 010, T.S.

36. Adigopula Prabhavathi W/o. Adigopula Srinivasulu,
Aged about 55 years, Occ: Housewife,
R/o. H.No.1-12-64, Srinivas Colony, Beside, Childern Park,
Golnaka Alwal, Secunderabad, Hyderabad – 500 010, T.S.

37. Thumma Venkata Tharun S/o. Thumma Subramanyam,
Aged about 24 years, Occ: Private Service,
R/o. H.No.7-1-6, Maruthi Nagar, Podalakuru,
Podalakuru, Nellore – 524 345, A.P.

38. A. Surekha D/o. Adigopula Srinivasulu,
Aged about 32 years, Occ: Household,
R/o. H.No.1-12-64, Srinivas Colony,
Beside Childern Park, Golnaka Alwal,
Secunderabad, Hyderabad – 500 010, T.S.

39. Thumma Venkata Siva Karthik
S/o. Thumma Subrahmanyam,
Aged about 31 years, Occ: Private Service,
R/o. H.No.7-2-9, Maruthi Nagar, Podalakur,
Podalakur, Nellore – 524 345, A.P.

40. T. Swetha W/o. T. Rakesh,
Aged about 30 years, Occ: Housewife,
R/o. H.No.2-7-3, Ward No.13,
Behind Shantinikethana School,
Sainagar, Sriuguppa, Ballari, Karnataka – 583 121.

Contd..6..

41. Pyarapu Lalitha W/o. Somaiah,
Aged about 58 years, Occ: Housewife,
R/o. H.No.2-105/72/4/3, Stataion Ghanpur Mandal,
Ghanpur, Warangal – 506 143, T.S.

42. Ruqayya Amtul Qadeer W/o. Zakir Hussain Siddiqui,
Aged about 43 years, Occ: Housewife,
R/o. H.No.8-1-523/235, Brindavan Colony,
Tolichowki, Gonconda, Hyderabad – 500 008, T.S.

43. Saleha Begum W/o. Ghouse Pasha,
Aged about 39 years, Occ: Housewife,
R/o. H.No.19-2-239/13/A/4, Chandulal Baradari,
Bahadurpura, Hyderabad – 500 064, T.S.

44. Rehana Begum W/o. Mohd Akber,
Aged about 56 years, Occ: Housewife,
R/o. H.No.19-2-11/86/D, Bilal Nagar, Kalapather,
Bhahadurpura, Hyderabad – 500 064, T.S.

45. Reshma Begum W/o. Mohammed Rasheed,
Aged about 31 years, Occ: Housewife,
R/o. H.No.19-3-262/A/13/105, Teegal Kunta,
Jahanuma, Charminar, Hyderabad – 500 053, T.S.

46. Shaheen Begum W/o. Syed Ghouse,
Aged about 59 years, Occ: Housewife,
R/o. H.No.19-2-81/B/12/A, Basharath Nagar,
Nawab Shab Kunta, Bahadurpura,
Hyderabad – 500 064, T.S.

47. Ch. Purnachandra S/o. Ch. Muralidhara Chary,
Aged about 40 years, Occ: Private Service,
R/o. H.No.B-5-5/B, Teachers Colony,
Mahabubnagar – 509 001, T.S.

48. Diwakar Jha S/o. Satish Jha,
Aged about 37 years, Occ: Private Service,
R/o. H.No.14-20-613, Rajiv Gandhi Nagar,
Borabanda, Balanagar, Sanathh Nagar, IE,
Balanagar, K.V. Ranga Reddy – 500 018, T.S.

Contd..7..

49. Arti Devi W/o. Amerendar Jha,
Aged about 60 years, Occ: Senior Citizen,
R/o. H.No.14-20-613, Rajeev Gandhi Nagar,
Borabanda, Balanagar, Sanath Nagar, IE,
K.V. Ranga Reddy – 500 018, T.S.

50. Shweta Devi W/o. Diwakar Jha,
Aged about 37 years, Occ: Housewife,
R/o. H.No.14-20-613, Rajeev Gandhi Nagar,
Borabanda, Balanagar, Sanath Nagar, IE,
K.V. Ranga Reddy – 500 018, T.S.

51. Hassura Pooja W/o. Hassura Arjun,
Aged about 29 years, Occ: Housewife,
R/o. H.No.4-6-386, Esamiya Bazar,
Near Haridwar Hotel, Himayath Nagar,
Stn Kachiguda, Hyderabad – 500 027, T.S.

52. Kolipaka Ramadevi W/o. Kolipaka Suresh,
Aged about 37 years, Occ: Housewife,
R/o. H.No.9-203, Ambedkar Nagar, JJ Nagar Colony,
Jawahar Nagar, K.V. Ranga Reddy – 500 087, T.S.

53. Chirra Swarupa W/o. Chander,
Aged about 34 years, Occ: Housewife,
R/o. H.No.4-69e1, Zaffargadh, Kunur,
Kunoor Warangal – 506 143, T.S.

54. Chirra Chander S/o. Ilaiah,
Aged about 36 years, Occ: Private Service,
R/o. H.No.4-69e1, Zaffargadh, Kunur,
Kunoor, Warangal – 506 143, T.S.

55. Bommagani Rahul S/o. Bommagani Sahadev,
Aged about 21 years, Occ: Private Service,
R/o. H.No.9-7-2, Atmakur Mandal,
Agramahad, Akkampet, Atmakur,
Warangal – 506 342, T.S.

56. Bommagani Sahadev S/o. Bommagani Komuraiah,
Aged about 44 years, Occ: Private Service,
R/o. H.No.1-128, Agrampahad Mandal, Atmakur,
Agrampahad, Warangal – 506 342, T.S.

Contd..8..

57. Mohd Ubed Ul Rehman S/o. Mohd Razi Uddin Ahmed,
Aged about 38 years, Occ: Private Service,
R/o. H.No.18-1-350/11/3, Gulshan Iqbal Colony,
Chandrayan Gutta, Bandlaguda, Keshogiri,
Hyderabad – 500 005, T.S.

58. Vankudoth Laxman S/o. Vankudothu Bhasha,
Aged about 51 years, Occ: Private Service,
R/o. H.No.4-43, Seethya Thanda, Vaillapally,
Narayanpur, Nalgonda – 508 253, T.S.

59. Syeda Sultana Asiya W/o. Mohd Muqtader Uddin,
Aged about 41 years, Occ: Housewife,
R/o. H.No.9-4-28, Muslim Basthi,
Champapet, Ranga Reddy – 500 079, T.S.

60. Sufiya Sultana D/o. Mohd Munawar,
Aged about 22 years, Occ: Household,
R/o. H.No.18-8-244/A/4/A, Fathe Nagar,
Moin Bagh, Charminar, Yakutpura,
Charminar, Hyderabad – 500 023, T.S.

61. Bhanavath Salabai W/o. Bhanavath Ravinder,
Aged about 36 years, Occ: Housewife,
R/o. H.No.8-18-262, Bupesh Gupta Nagar,
Karmanghat, Vaishali Nagar, Saroornagar,
Ranga Reddy – 500 079, T.S.

62. Bobbili Ravindra S/o. Bobbili Bheemsen Rao,
Aged about 55 years, Occ: Private Service,
R/o. Flat No.102, H.No.16-2-751/11, 12/A/3,4,
Parimalanilayam, Opp, Near Royal School,
SBH Colony, Saidabad, Hyderabad – 500 059, T.S.

63. Sabavat Sunitha W/o. Sabavat Narsimha,
Aged about 28 years, Occ: Housewife,
R/o. H.No.4-19, Palem Thanda, Polepally,
Ram Nagar, Pole Pally, Ram Nagar,
Nalgonda – 508 245, T.S.

64. Jorregala Vani W/o. J. Venubabu,
Aged about 41 years, Occ: Housewife,
R/o. H.No.12-15-605, Main Keshwari Nagar,
OU Campus, Secuncerabad Hyderabad – 500 007, T.S.

Contd..9..

65. Jottegala Yashwanth Kumar S/o. J. Venubabu,
Aged about 21 years, Occ: Private Service,
R/o. H.No.12-15-605, Manikeshwari Nagar,
OU Campus, Secunderabad, Hyderabad – 500 007, T.S.

66. Bangari Sai Prasad S/o. B. Prabhakar,
Aged about 29 years, Occ: Private Service
R/o. H.No.12-10-409/31, Beedal Basthi Seethapalmandi,
Secunderabad, Hyderabad – 500 061, T.S.

67. Jorregala Rahul S/o. Jorregala Venubabu,
Aged about 20 years, Occ: Private Service,
R/o. H.No.12-15-605, Manikeshwari Nagar,
OU Campus, Secunderabad, Jama Osmania,
Secunderabad, Hyderabad – 500 007, T.S.

68. Secandlapuram Chandra Shekhar S/o. Sr Lingam,
Aged about 39 years, Occ: Private Service,
R/o. H.No.2-7-55/4, Bolaram Bazar, Alwal,
Macha Bolaram, Hyderabad – 500 010, T.S.

69. Secandlapuram Shalini
W/o. Secandlapuram Chandra Shekhar,
Aged about 34 years, Occ: Housewife,
R/o. H.No.2-7-55/4, Bolarum Bazar, Alwal, Macha,
Bolarum, Hyderabad – 500 010, T.S.

70. Minalarani Hiranmaye D/o. Minalarani Praveen,
Aged about 21 years, Occ: Household,
R/o. Plot No.25, Bank Colony, Road No.02, Mallapur,
Noma Kalyana Vedika, Hundustan Cables LTd.
Uppal, K.V. Ranga Reddy – 500 051, T.S.

71. Nandhikanti Akshai S/o. Nandhikanti Ramarao,
Aged about 27 years, Occ: Private Service,
R/o. H.No.11-2-405/A/S1, Mylargadda, Chilkalguda,
Opposite White House Barand Restaurant, Secunderabad,
Sitaphalmandi, Hyderabad – 500 061, T.S.

72. Nandhikanti Sre Divya D/o. Nandhikanti Ramarao,
Aged about 30 years, Occ: Household,
R/o. H.No.11-2-405/A/S1, Mylargaddda, Chilkalguda,
Opposite White House Barand Restaurant, Secunderabad,
Sitaphalmandi, Hyderabad – 500 061, T.S.

Contd..10..

73. Nandhi Kanti Tara W/o. Nandhi Kanti Rama Rao,
Aged about 47 years, Occ: Housewife,
R/o. H.No.11-2-405/A/S1, Mylargadda, Sitaphalmandi,
Opposite White House Barand Restaurant, Secunderabad,
Seethaphalmandi, Hyderabad – 500 061, T.S.

74. Shaik Riyaz Hussain S/o. Shaik Babu Miya,
Aged about 33 years, Occ: Private Service,
R/o. H.No.14-1-123, Padmavathi Nagar, Borabanda,
Balangar, Ranga Reddy – 500 018, T.S.

75. Naizma Begum W/o. Shaik Riyaz Hussain,
Aged about 33 years, Occ: Housewife,
R/o. H.No.14-1-123, Borabanda, Balanagar,
Moosapet, K. V. Ranga Reddy – 500 018, T.S.

76. Tanveer Fatima W/o. Mohammed Naser Huaain,
Aged about 43 years, Occ: Housewife,
R/o. H.No.17-1-104/10, Ramchandra Nagar,
Edi Bazar, Yakutpura, Charminar, Hyderabad – 500 023, T.S.

77. Shazia Begum D/o. Shafee Ur Rahman,
Aged about 20 years, Occ: Household,
R/o. H.No.3-3-64, Inamdar Galli, Yellareddy,
Yellareddy, Nizamabad – 503 122, T.S.

78. Padmamma W/o. Nagappa,
Aged about 32 years, Occ: Housewife,
R/o. H.No.4-30/3, BC Colony, Narva Mandal, Kadmoor,
Kadumoor, Mahabubnagar – 509 130, T.S.

79. Kummari Earappa S/o. Mareppa,
Aged about 56 years, Occ: Private Service,
R/o. H.No.6-99, Muraharidoddi, Kulpur,
Mahabubnagar – 509 352, T.S.

80. T. Anjali D/o. T. Venkatesh,
Aged about 20 years, Occ: Household,
R/o. H.No.5-97, Sri Ram Colony, Jalpally,
Saroornagar, Ranga Reddy – 500 005, T.S.

Contd..11..

81. Angalla Madan Sagar S/o. Angalla Mahesh,
Aged about 27 years, Occ: Private Service,
R/o. H.No.2-2-271/45/A, Road No.1,
Rirumala Enclacve, Macha Bolarum, Alawal,
Bolarum, Hyderabad – 500 010, T.S.

82. Angalla Ratan Sagar S/o. Angalla Mahesh,
Aged about 23 years, Occ: Private Service,
R/o. H.No.2-2-271/45/A, Tirumala Enclave,
Road No.1, Macha Bolarum, Alwal,
Bolaram, Hyderabad – 500 010, T.S.

83. Laxmi Bai W/o. Pilli Lingam,
Aged about 49 years, Occ: Housewife,
R/o. H.No.1-11-63/3 DV, Begumpet,
Old Custam Basti, Secunderabad,
Hyderabad – 500 016, T.S.

84. Bairu Saidamma D/o. Vuyyala Janaiah,
Aged about 44 years, Occ: Household,
R/o. H.No.1-9-98, Kothapet, Kethepalli Mandalam,
Nalgonda – 508 211, T.S.

85. Polepongu Nirmala S/o. Narsaiah,
Aged about 32 years, Occ: Private Service,
R/o. H.No.2-99, Thippareddy Gudem,
Thirumalayapalem, Tippareddigudem,
Khammam – 507 183, T.S.

86. Devarayi Nagarjuna S/o. Davarayi Srinivasa Rao,
Aged about 22 years, Occ: Private Service,
R/o. H.No.19-141 St Colony, BRG Colony,
Piduguralla, Guntur – 522 413, A.P.

87. Veeravenkatramana Gatreddi
S/o. Gatreddy Nagarjuna Rao,
Aged about 30 years, Occ: Private Service,
R/o. H.No.4-108, Janggampeta,
Gurrappalem, East Godavai – 533 435, A.P.

Contd..12..

88. Gandham Gowthami
W/o. Veeravankata Ramana Gatreddi,
Aged about 21 years, Occ: Housewife,
R/o. H.No.6-134, Ramalayam Veedi,
Jangannadhapuram, Sudikonda Kothapalli,
Gokavaram, East Godavari – 533 285, A.P.

89. Nasari Nageswari W/o. Neelam Nasari,
Aged about 35 years, Occ: Housewife,
R/o. H.No.9-1-2, Javanipeta, Polaki,
Talasamudram, Sri Kakulam – 532 429, A.P.

90. Ubair Qadir Dar S/o. Gulam Qadir Dar,
Aged about 21 years, Occ: Private Service,
R/o. QT.No.14 BK-2, 1st Floor, RPSF,
NMDC Colony, Secunderabad, Hyderabad – 500 040, T.S.

91. Rizuwana Begum W/o. Qadir Dargh,
Aged about 42 years, Occ: Housewife,
R/o. H.No.14Bk-2, 1st Floor, 7BN RPSF,
NMDC Colony, Moula- ali- Seucnderabad,
Hyderabad – 500 040, T.S.

92. Thoyi Kumari W/o. Suryanarayana,
Aged about 41 years, Occ: Housewife,
R/o. H.No.7-1-644/23, Sunder Nagar,
Sharada Residency, Sanath Nagar, IE,
Balanagar, Sanath Nagar,
K.V. Ranga Reddy – 500 018, T.S.

93. Kolipaka Madhavi W/o. Kolipaka Yakaiah,
Aged about 36 years, Occ: Housewife,
R/o. H.No.19-75, Ambedkar Nagar,
Near Government School, Jawahar Nagar,
K.V. Ranga Reddy – 500 087, T.S.

94. Rubeena Afreen W/o. Shaik Rizwan,
Aged about 43 years, Occ: Housewife,
R/o. H.No.17-2-1198/98, Wahed Colony,
Jawahar Pura, Charminar, Yakutpura,
Hyderabad – 500 023, T.S.

Contd..13..

95. Afshan Jabeen D/o. Mohd Jani,
Aged about 34 years, Occ: Household,
R/o. H.No.18-8-243/48/1, Fathe Shah Nagar,
Edi Bazar, Hyderabad – 500 059, T.S.

96. Mehaveen Fatima D/o. Shaik Abdul Mannan,
Aged about 23 years, Occ: Household,
R/o. H.No.16-2-840/1/C/3, Ameen Colony,
Saidabad, Hyderabad – 500 059, T.S.

97. Eman Fatima W/o. Syed Hussain Ghori,
Aged about 23 years, Occ: Housewife,
R/o. H.No.17-1-376/H/B/39, Plot No.302, 3rd Floor,
Santosh Nagar, Saidabad, Hyderabad – 500 059, T.S.

98. Syed Yaser Ghori S/o. Late Syed Sarwar Ghori,
Aged about 23 years, Occ: Private Service,
R/o. H.No.17-1-376/H/B/29, HB – 39B,
Santosh Nagar, Police Station, Saidabad,
Hyderabad – 500 059, T.S.

99. Mohammed Afzal Ansari
S/o. Mohammed Ghouse Mohiuddi Ansari,
Aged about 49 years, Occ: Private Service,
R/o. H.No.17-A-332, SRT Colony, Yakutpura,
Charminar, Yakutpura, Hyderabad – 500 023, T.S.

100. Syeda Sana Ghori D/o. Syed Sarwar Ghori,
Aged about 28 years, Occ: Household,
R/o. H.No.17-1-376/55, Migh 35, Santosh Nagar,
Saidabad, Hyderabad – 500 059, T.S.

101. Munagala Thrilochona D/o. Munagala Maddileti,
Aged about 23 years, Occ: Household,
R/o. H.No.8-4-369/SR/SR/26, Sri Ram Nagar, Borabanda,
Hyderabad, Ranga Reddy – 500 018, T.S.

102. Pabbu Sathu Ramaiah S/o. Pabbu Sudrshanaiah,
Aged about 63 years, Occ: Senior Citizen,
R/o. Flat No. 112 A, Block, Prajaya Alkapuri Apats,
Road No.1. Green Hills Colony, Beside, DPS School,
Kothapet, Saroornagar, Ranga Reddy – 500 035, T.S.

Contd..14..

103. Korra Srinu S/o. Korra Swamy,
Aged about 29 years, Occ: Private Service,
R/o. H.No.6-1-9, Keloth Thanda, Chillapuram,
Nalgonda – 508 253, T.S.

104. Kelothu Shirisha D/o. Kelothu Dudya,
Aged about 27 years, Occ: Household,
R/o. H.No.7-89, Keloth Thanda, Chillapur,
Nalgonda – 508 253, T.S.

105. Koni Rajitha W/o. Ravinder,
Aged about 36 years, Occ: Housewife,
R/o. H.No.1-90, Gundaram,
Ellanthakunta, Karimnagar – 505 528, T.S.

106. Myakala Srinitha D/o. Myakala Shanker,
Aged about 26 years, Occ: Household,
R/o. H.No.10-544, Jyothi Nagar,
Karimnagar – 505 001, T.S.

107. Gaddala Swathi D/o. Bhoomaiah,
Aged about 26 years, Occ: Household,
R/o. H.No.10-2-203, Vidyanagar, Karimnagar,
Rampur, Karimnagar – 505 001 T.S.

108. Kadari Sanath Kishore S/o. Kadari Aliaiah,
Aged about 27 years, Occ: Private Service,
R/o. H.No.10-1-354, Tam Nagar, Left Flank Katta,
Rampur, Karimnagar – 5005 001,T.S.

109. Koni Ramesh S/o. Ilaiah,
Aged about 34 years, Occ: Private Service,
R/o. H.No.1-90, Gundaram,
Karimnagar – 505 528, T.S.

110. T. Shyam Kumar S/o. T. Parameshwar,
Aged about 40 years, Occ: Private Service,
R/o. H.No.1-1-29/A/154, Adarsh Nagar,
Opp Saket Kapra, Secunderabad,
ECIL, Hyderabad – 500 062, T.S.

Contd..15..

111. Talla Sherya D/o. T. Shyam Kumar,
Aged about 22 years, Occ: Household,
R/o. H.No.1-1-29/A/154, Adarsh Nagar, Opp Saket,
Kapra, Secunderabad, Hyderabad – 500 062, T.S.

112. Myadhari Mamatha D/o. Myadhari Narayana,
Aged about 26 years, Occ: Household,
R/o. H.No.3-69, Enkatala, Yenkathala,
Enkatala, K.V. Ranga Reddy – 500 202, T.S.

113. Karnati Sujatha W/o. Karnati
Aged about 39 years, Occ: Housewife,
R/o. H.No.6-4-158, Saibaba Nagar, Kattedan,
Near Jyothi Model High School, Rajendranagar,
Ranga Reddy – 500 005, T.S.

114. D. Ramadevi W/o. Late A. Anantha Charyulu,
Aged about 77 years, Occ: Senior Citizen,
R/o. H.No.12-1-331/72, Dattatreya Colony,
Asif Nagar, Hyderabad – 500 028, T.S.

115. Mohammed Akbar Hussain S/o. Shabbeer Hussain,
Aged about 31 years, Occ: Private Service,
R/o. H.No.11-3-73/3/B, Mohamood Guda, Warisguda,
Secunderabad, Hyderabad – 500 061, T.S.

116. Karamtothu Gopinath S/o. Karamtothi Bansilal,
Aged about 30 years, Occ: Private Service,
R/o. H.No.8-19, Dubba Thanda, Chillapuram,
Narayanpur, Chillapur, Nalgonda – 508 253, T.S.

117. Ragamgari Srisailam S/o. Late Ragamgari Sattaiah,
Aged about 44 years, Occ: Private Service,
R/o. H.No.12-1-265, Kumar Wadi, Asif Nagar,
Hyderabad – 500 028, T.S.

118. Chakali Cowkuntla Lalitha D/o. Gopal,
Aged about 39 years, Occ: Household,
R/o. H.No.1-89/1, Balijapalli Ghanpur Mandal,
Balijapalle, Pamireddi Pally, Ghanpur,
Mahabubnagar – 509 206, T.S.

Contd..16..

119. S. Sandeep Kumar S/o. S. Ramesh,
Aged about 30 years, Occ: Private Service,
R/o. H.No.6-6-241/1, GYR Compound, Kavadiguda,
Secunderabad, Hyderabad – 500 003, T.S.

120. Navile Sathyam S/o. Jagaiah,
Aged about 48 years, Occ: Private Service,
R/o. H.No.4-81/1, Kottagudem, Mothey,
Mamilagudem, Nalgonda – 508 212, T.S.

121. Mohammed Sahbaz S/o. Mohammed Abdul Khadeer,
Aged about 33 years, Occ: Privvate Service,
R/o. H.No.10-5-391/54/292, Syed Nagar, 1st Lancer,
Asif Nagar, Hyderabad – 500 028, T.S.

122. Begumpet Jaya Laxmi W/o. B. Srinivas Chary,
Aged about 50 years, Occ: Housewife,
R/o. H.No.12-1-1/A/22, Indira Nagar, A Colony,
Lalapet, Secunderabad, Hyderabad – 500 017, T.S.

123. Mohd Mubeen S/o. Late Raj Maohammed,
Aged about 25 years, Occ: Private Service,
R/o. H.No.16-3-168, Chanchalguda, Malakpet,
Saidabad, Hyderabad – 500 024, T.S.

124. Padala Prasad S/o. Surayanarayana,
Aged about 35 years, Occ: Private Service,
R/o. H.No.2-47/2, Main Road, Ramalayam Veedhi,
Alamuru Mandal, Baduguvanilanka,
Fast Godavari – 533 126, T.S.

125. Chadavarapu Suri S/o. Chadavarapu Ramulu,
Aged about 49 years, Occ: Private Service,
R/o. H.No.25-20-28/2,26,
Division Near Anjaneyaswami Temple,
Narasimharao Peta, Eluru, West Godavari – 534 006, A.P.

126. Chadavarapu Annapurna W/o. Chadavarapu Suri,
Aged about 46 years, Occ: Housewife,
R/o. H.No.25-20-28/2, 26,
Division Near Anjaneyaswami Temple,
Narasimharao Peta, Eluru, West Godavari – 534 006, A.P.

Contd..17..

127. Banapuram Divya W/o. B. Vijay Kumar,
Aged about 36 years, Occ: Housewife,
R/o. H.No.16, Fisher Pura, Picket,
Secunderabad, Hyderabad – 500 026, T.S.

128. Kankati Laxmi W/o. Kankati Yadagiri,
Aged about 44 years, Occ: Housewife,
R/o. H.No.6-90/b, Devaruppula Mandal,
Chinnamadur, Warangal – 506 303, T.S.

129. Shaheen Fatima D/o. Md Amjad Hussain Quadri,
Aged about 33 years, Occ: Household,
R/o. H.No.5-6-187/F1, Aghapura, Charkhandil,
Hyderabad – 500 001, T.S.

130. Jabeen Fatima D/o. Md Amjad Hussain Quadri,
Aged about 27 years, Occ: Household,
R/o. H.No.5-6-187/F1, Aghapura,
Charkhandil, Hyderabad – 500 001, T.S.

131. Syed Feroz Ali S/o. Late Syed Khaja Ali,
Aged about 49 years, Occ: Private Service,
R/o. H.No.17-3-123/1/A, Rain Bazar,
Yakutpura, Morning Star Hotel, Charminar,
Hyderabad – 500 023, T.S.

132. Sarwar Unnisa W/o. Syed Masood Ahmed,
Aged about 71 years, Occ: Senior Citizen,
R/o. H.No.9-8-482/8/A, Chota Bazar,
Golconda, Hyderabad – 500 008, T.S.

133. Shaik Kareem S/o. Late Shiak Abdullah,
Aged about 57 years, Occ: Private Service,
R/o. H.No.20-3-943/1, Shah Gunj, Charminar,
Hyderabad, Jubilee, Hyderabad – 500 002, T.S.

134. Habeeb Unnisa W/o. Mohammed Zameer Ahmad,
Aged about 39 years, Occ: Housewife,
R/o. H.No.1-3-382, Pahadi Nagar, Bhongir Town,
Bhongir Town, Yadadri – 508 116, T.S.

Contd..18..

135. Mohammed Khaja Ajmair Hussain
S/o. Mohammed Aziz Ahmed Hussain,
Aged about 31 years, Occ: Private Service,
R/o. H.No.1-3-325, Pahadi Nagar,
Bhongir, Nalgonda – 508 116, T.S.

136. Punna Jaya D/o. Chennaiah,
Aged about 40 years, Occ: Household,
R/o. H.No.1-21, Guditanda, Pendlipakala,
Pedipakala, Nalgonda – 508 243, T.S.

137. Punna Vinay Kumar S/o. Punna Yadagiri,
Aged about 24 years, Occ: Private Service,
R/o. H.No.53-010/3/1A, Maqdum Nagar, Jagadgirigutta,
Qutubullapur Mandal, Balanagar, Township,
K.V. Ranga Reddy – 500 037, T.S.

138. Punna Ajay Kumar S/o. Punna Yadagiri,
Aged about 26 years, Occ: Private Service,
R/o. H.No.53-010/3/1a, Maqdhum Nagar,
Jagadgirigutta, Balanagar Township,
K.V. Ranga Reddy – 500 037, T.S.

139. Nari Aruna D/o. Chinnam Ramulu,
Aged about 35 years, Occ: Household,
R/o. H.No.3-1-38, Gokaram Gokaram,
Nalgonda – 508 252, T.S.

140. Guttha Prasanthi W/o. Guttha Bhaskar,
Aged about 32 years, Occ: Household,
R/o. H.No.1-30, Narket Pally Mandal,
Brahaman Vellemla, Nalgonda – 508 114, T.S.

141. Shabana Begum W/o. MA Hameed,
Aged about 49 years, Occ: Housewife,
R/o. H.No.1-38-637, Indiramma Nagar Rasoolpura,
Begumpet, Secunderabad, Hyderabad – 500 003, T.S.

142. Mushini Ramachandraiah S/o. Mushini Lingaiah,
Aged about 66 years, Occ: Senior Citizen,
R/o. H.No.4-24, Katkoor, Katkur,
Warangal – 506 224, T.S.

Contd..19.

143. Zubair Uddin S/o. Zahoor Uddin,
Aged about 23 years, Occ: Private Service,
R/o. H.No.12-1-1019, North Lalaguda, Near Mosque,
Secunderabad, Hyderabad – 500 017, T.S.

144. Mohammed Sajid Khan S/o. Mohammed Yousuf Khan,
Aged about 41 years, Occ: Private Service,
R/o. H.No.1-7-113, Risala Khurshid Jahi,
Zamistanpur, Musheerabad,(Delivery)
Musheerabad, Hyderabad – 500 020, T.S.

145. Badar Sultana W/o. Khaja Mazhar Uddin,
Aged about 55 years, Occ: Housewife,
R/o. H.No.12-1-1019, North Lalaguda, Masjid Area,
Secunderabad, Hyderabad – 500 017, T.S.

146. Kota Satyanarayana S/o. Narasimulu,
Aged about 44 years, Occ: Private Service,
R/o. H.No.9-92, Ayodhya Nagar, Qutubullapur,
Hyderabad – 500 055, T.S.

147. Ayesha Begum W/o. Mohammed Ashwaq,
Aged about 42 years, Occ: Housewife,
R/o. H.No.17-1-375/A/38, Khalander Nagar,
Santosh Nagar, Saidabad, Hyderabad – 500 059, T.S.

148. Yarramalla Geethanjali W/o. Yerramalla Sai Kumar,
Aged about 32 years, Occ: Housewife,
R/o. H.No.12-11-315, Varshit Nilayam,
4th floor, Flat No.402, Warasiguda, Secunderabad,
Sitaphalmandi, Hyderabad – 500 061, T.S.

149. Bhimanolla Savitramma D/o. Metukapolla Sai Reddy,
Aged about 42 years, Occ: Household,
R/o. H.No.1-15, Makthal Mandal, Sangambanda,
Sangambanda, Mahabubnagar – 509 208, T.S.

150. Sajjanolla Mamtha W/o. Raghuram Raju Reddy,
Aged about 25 years, Occ: Housewife,
R/o. H.No.3-1, Waddevata Village,
Kothakota Mandal, Amadabokula, Kothakota,
Waddawata, Mahabubnagar – 509 381, T.S.

Contd..20..

151. Naveen Kumar S/o. Narayan Reddy,
Aged about 20 years, Occ: Private Service,
R/o. H.No.973-1, Narayanpur, Gurmitkal Town,
Yadgir, Karnataka – 585 218, T.S.

152. Ergam Reddy Shiva Durga Vara Prasad Reddy,
S/o. Ergam Reddy Shiva Maisamma Reddy,
Aged about 32 years, Occ: Private Service,
R/o. H.No.4-279, Basaveshwara Colony,
Makthal, Mahabubnagar – 509 208, T.S.

153. Chandra Reddy S/o. Narsi Reddy,
Aged about 27 years, Occ: Private Service,
R/o. H.No.1-4, Gurumathakal Town,
Keshwar, Yadgir, Karnataka – 585 214, T.S.

154. Raghuram Rajureddy
S/o. Raghuram Narayanareddy,
Aged about 33 years, Occ: Private Service,
R/o. H.No.3-1, Mandal, Vaddevaata, Kothakota,
Amabadakula, Mahabubnagar – 509 381, T.S.

155. Kelothu Rajesh S/o. Kelothu Bapuji,
Aged about 27 years, Occ: Private Service,
R/o. H.No.5-12, Keloth Thanda, Chillapur,
Chillapuram, Nalgonda – 508 253, T.S.

156. Kelothu Bujji W/o. Kelothu Bapuji,
Aged about 47 years, Occ: Housewife,
R/o. H.No.7-1-9, Kelothu Tanda, Chillapuram,
Chillapur, Nalgonda – 508 253, T.S.

157. Syed Quader Hussain S/o. Late Syed Abid Hussain,
Aged about 43 years, Occ: Private Service,
R/o. H.No.2-2-4-5/10, Gachi Chabutera,
Yakutpura, Charminar, Hyderabad – 500 023, T.S.

158. Nenavath Srinu S/o. Nenavath Ramulu,
Aged about 39 years, Occ: Private Service,
R/o. H.No.1-114, Nagireddy Guda,
Talakondapally Mandal, Nagireddyguda,
Mahabubnagar – 509 408, T.S.

Contd..21..

159. Amina Khatoon W/o. Mohd Ishaq,
Aged about 65 years, Occ: Senior Citizen,
R/o. H.No.116-2-837/1,, Baquer Bagh,
Opposite Police Statoin, Saidabad,
Hyderabad – 500 059, T.S.

160. Sahik Mohammed S/o. Abdul Salam,
Aged about 38 years, Occ: Private Service,
R/o. H.No.3-117, Yanagundi Road,
Damaragiddam Mandal, Kanukurthy,
Mahabubnagar – 509 407, T.S.

161. Mohd Nizamuddin S/o. Shaik Moin Uddin,
Aged about 51 years, Occ: Private Service,
R/o. H.No.17-1-128/5, Iteyhath Nagar, Edi Bazar,
Charminar, Yakutpura, Hyderabad – 500 023, T.S.

162. Booreddy Suresh Reddy S/o. Mallareddy,
Aged about 40 years, Occ: Private Service,
R/o. H.No.6-161/2, Chandiswari Colony,
Kondamadugu, Nalgonda – 508 126, T.S.

163. Booreddy Narsamma W/o. Mallareddy,
Aged about 53 years, Occ: Housewife,
R/o. H.No.6-161/2, Chandiswari Colony,
Kondamadugu, Nalgonda – 508 126, T.S.

164. N. Samatha D/o. N. Narender Goud,
Aged about 24 years, Occ: Household,
R/o. H.No.1-29/B, Serilingampally, Raidurg,
Golconda, Hyderabad – 500 008, T.S.

165. Tanda Sai Kumar Goud
S/o. Late Tanda Prem Kumar Goud,
Aged about 29 years, Occ: Private Service,
R/o. Plot No.58, Sai Nagar, Near Sai Baba Temple,
Allwyn Colonhy, Kukatpally, Hyderabad – 500 072, T.S.

166. Tanda Anuradha
W/o. Late Tanda Prem Kumar Goud,
Aged about 51 years, Occ: Housewife,
R/o. Plot No.58, Sai Nagar, Near Sai Baba Temple,
Allwyn Colony, Kukatpally, Hyderabad – 500 072, T.S.

Contd..22..

167. Buyya Pravalika D/o. Buyya Laxmi Narayana Goud,
Aged about 20 years, Occ: Household,
R/o. H.No.110/A/55/B, Kondapur Gopal,
Reddy Nagar, Serilingampally,
Ranga Reddy – 500 084, T.S.

168. N. Sharda W/o. N. Narender Goud,
Aged about 49 years, Occ: Housewife,
R/o. H.No.1-29/B, Serilingampally, Raidurg,
Golconda, Hyderabad – 500 008, T.S.

169. Syed Aleem S/o. Syed Saleem,
Aged about 35 years, Occ: Private Service,
R/o. H.No.19-3-294/264/H/40/1,
Plot No.40, Vattapally, Roshan Colony,
Charminar, Hyderabad – 500 053, T.S.

170. Jeelani Begum W/o. Abdul Qayyum,
Aged about 52 years, Occ: Housewife,
R/o. H.No.18-7-312/9, Aman Nagar,
Talab Katta, Hyderabad – 500 023, T.S.

171. Mohsin Ahmed S/o. Abdul Qayyum,
Aged about 42 years, Occ: Private Service,
R/o. H.No.18-7-312/1/B/9, Aman Nagar,
Talab Katta, Nizam Hotel, Hyderabad – 500 023, T.S.

172. G. Subhashini D/o. G. Ram Singh,
Aged about 24 years, Occ: Household,
R/o. H.No.2-69, Old Nagole Colony,
Near Gouda Sangam Nagole, Saroornagar,
K.V. Ranga Reddy – 500 035, T.S.

173. Badapati Santhoshi Harika
D/o. Boddapati Vijaya Bhaskar,
Aged about 35 years, Occ: Household,
R/o. H.No.55, Jawahar Rail Colony,
Sikh Road, Diamond Point, Sikh Village,
Tirumalagiri, Hyderabad – 500 009, T.S.

174. Bommagani Sreeja D/o. Bommaganishohadev,
Aged about 20 years, Occ: Household,
R/o. H.No.6-1-9, Atmakur Mandal,
Agrampahad, Warangal – 506 342, T.S.

Contd..23..

175. Guniganiti Jyothi W/o. Guniganti Chandu,
Aged about 33 years, Occ: Household,
R/o. H.No.15-6-264, Papaiahpet Chaman,
Warangal – 506 002, T.S.

176. Ganneboina Rajitha W/o. Ram Murthy,
Aged about 38 years, Occ: Housewife,
R/o. H.No.2-34, Village Lankalapally, Nallabelli Mandal,
Nallabelly, Warangal – 508 349, T.S.

177. Mangali Sandhya Rani D/o. Mangali Parameshwar,
Aged about 29 years, Occ: Housewife,
R/o. H.No.2-15, Aloor, Chevella Mandal,
Alur, Ranga Reddy – 501 503, T.S.

178. Trttebavi Ajyothi D/o. Saggalla Praveen,
Aged about 29 years, Occ: Household,
R/o. H.No.6-209, Adarsh Nagar Colony,
Singapur, Shakarpally Mandal,
K.V. Ranga Reddy – 501 203, T.S.

179. Tettebavi Vennela D/o. Tettibavi Anoke,
Aged about 25 years, Occ: Household,
R/o. H.No.4-41-286, Road No.10,
Jagath Girigutta, Papireddy Nagar, Balanagar,
Township, K.V. Ranga Reddy – 500 037, T.S.

180. Tettebavi Deena Mani
W/o. Tettebavi Anand Kumar,
Aged about 34 years, Occ: Housewife,
R/o. H.No.4-41-286, Papireddy Nagar,
Jagathgirigutta, Balanagar, Township,
K.V. Ranga Reddy – 500 037, T.S.

181. Boddu Anil Kumar S/o. Boddu Ramu,
Aged about 36 years, Occ: Private Service,
R/o. H.No.7-4-240, Navajeenvan Nagar,
Opp Police Qrts, Ferpz Guda,
Tirumalagiri, Hyderabad – 500 011, T.S.

Contd..24..

182. Metgadi Sundari Manikyam
W/o. Metgadi Raj Kumar,
Aged about 32 years, Occ: Housewife,
R/o. H.No.2-6, Risala Nagar, Turkapally,
Bollarum, Hari Jana Seva Sangam,
Secunderabad, Hyderabad – 500 003, T.S.

183. Komu Mangamma W/o. K. Balanarasimha,
Aged about 39 years, Occ: Housewife,
R/o. H.No.3-85, Annaram, Medak – 502 313, T.S.

184. Sai Sanketh Palakollu S/o. Jeji BR Palakollu,
Aged about 27 years, Occ: Private Service,
R/o. H.No.18-100/2, Road No.7A, Dwarakapuram,
Dilsukhnagar, Ranga Reddy – 500 060, T.S.

185. Jeji BR Palakollu S/o. Late PC Palakollu,
Aged about 56 years, Occ: Private Service,
R/o. H.No.18-100/2, Road No.7A, Dwarakapuram,
Dilsukhnagar, Ranga Reddy – 500 060, T.S.

186. Varalakshmi Palakollu W/o. Jeji B Palakollu,
Aged about 50 years, Occ: Housewife,
R/o. H.No.1-8-100/2, Road No.7A, Dwarakapuram,
Dilsukhnagar, Ranga Reddy – 500 060, T.S.

187. Kambaku Santha Ratnam W/o. K. Krishnaiah,
Aged about 59 years, Occ: Housewife,
R/o. H.No.19-67, Raghavendra Enclave, Flat No.203,
VV Nagar, Dilsuknagar, Saroornagar, P&T Colony,
K.V. Ranga Reddy – 500 060, T.S.

188. Kambaku Merlyn Sujitha D/o. Kambaku Krishnaiah,
Aged about 28 years, Occ: Household,
R/o. H.No.19-52, V V Nagar, Saroornagar,
P&T Colony, K.V. Ranga Reddy – 500 060, T.S.

189. KR Roopa Sree D/o. K. Ramanna,
Aged about 28 years, Occ: Household,
R/o. H.No.13-14-8, Vidya Nagar,
Hindupur, Anantapur – 515 201, A.P.

Contd..25..

190. Mangalam Sai Kishore S/o. Mangalam Pullaiah,
Aged about 31 years, Occ: Private Service,
R/o. H.No.8-3-228/599/A/ Rahamath Nagar,
Yousufguda, Hyderabad – 500 045, T.S.

191. Mangalam Pullaiah S/o. Late Mangalam Nellurappa,
Aged about 72 years, Occ: Senior Citizen,
R/o. H.No.8-3-228/599/A, Rahamath Nagar,
Yousufguda, Hyderabad – 500 045, T.S.

192. Mangalam Subbaratnamma W/o. Mangalam Pullaiah,
Aged about 64 years, Occ: Senior Citizen,
R/o. H.No.8-3-228/599/A, Rahamath Nagar,
Yousufguda, Hyderabad – 500 045, T.S.

193. Konari Satyam S/o. Konari Kurmaiah,
Aged about 39 years, Occ: Private Service,
R/o. H.No.1-6-202/61/1, Bapuji Nagar,
Near Hanuman Temple, Bapuji Nagar,
Musheerabad, Hyderabad – 500 020, T.S.

194. Nedunuri Naga Veera Venkata Lakshmi Padmavathi,
W/o. Nedunuri Venkata Rani Shankaram,
Aged about 53 years, Occ: Housewife,
R/o. H.No.1-9-295/21, Vidya Nagar, Vera Brahman Temple,
Hyderabad – 500 044, T.S.

195. GNVVLNSSM Subba Rao S/o. Subrahamanya Sarma,
Aged about 62 years, Occ: Senior Citizen,
R/o. H.No.2-2-1109/3/7/C, Near Divyanjali High School,
Bagh, Amberpet, Hyderabad – 500 013, T.S.

196. Khaja Moin Uddin S/o. Ghouse Ahmed,
Aged about 47 years, Occ: Private Service,
R/o. H.No.1-6-624, Musheerabad,
Zamisthanpur, Hyderabad – 500 061, T.S.

197. Katikam Ravinder Goud S/o. Anjaneyulu Goud,
Aged about 39 years, Occ: Private Service,
R/o. H.No.2-37, Midjil Mandal, Rachalapalle,
Mahabubnagar – 509 320, T.S.

Contd..26..

198. Katikam Srilatha W/o. Ravinder Goud,
Aged about 33 years, Occ: Housewife,
R/o. H.No.2-37, Rachalapalle,
Mahabubnagar – 509 320, T.S.

199. Mohammed Akbar Sharif
S/o. Mohammed Ahmed Shareef,
Aged about 48 years, Occ: Private Service,
R/o. H.No.17-3A-85, SRT Colony, Yakutpura,
Charminar, Hyderabad – 500 023, T.S.

200. Nazia Nausheen W/o. Mohammed Akbar Sharif,
Aged about 36 years, Occ: Housewife,
R/o. H.No.17-3A-85, SRT Colony,
Yakutpura, Charminar, Hyderabad – 500 023, T.S.

201. K. Renuka W/o. Gundappa,
Aged about 20 years, Occ: Housewife,
R/o. H.No.1-2, Makthal,Yeanpall,
Mahabubnagar – 509 208, T.S.

.. Petitioners/Appellants

AND

1. The State of Telangana,
Rep by its Chief Secretary,
Secretariat, Hyderabad – 500 022, T.S.,

2. The State of Telangana,
Rep by its Principal Secretary, Revenue Department,
Secretariat, Hyderabad – 500 022, T.S.,

3. The State of Telangana,
Rep by its Principal Secretary, Forest Department,
Secretariat, Hyderabad – 500 022, T.S.,

4. The State of Telangana,
Rep by its Principal Secretary,
Municipal Administration and
Urban Development Authority,
Secretariat, Hyderabad – 500 002, T.S.,

5. The State of Telangana,
Rep by its Principal Secretary,
Home Department, Secretariat,
Hyderabad – 500 022, T.S.,

Contd..27..

6. The Principal Chief Conservator of Forest,
Opp: RBI, Saifabad, Hyderabad - 500 004, T.S.,

7. The Chief Commissioner of Land Administration,
Abids, Nampally, Hyderabad – 500 001, T.S.,

8. The Commissioner of Survey
Settlements and Land Records,
Survey Bhavan, Narayanguda,
Hyderabad – 500 029, T.S.,

9. The Director General of Police,
Lakdi Ka Pool, Hyderabad – 500 004, T.S.,

10. The District Collector,
Ranga Reddy District,
Office at Kongar Kalan,
Hyderabad - 501 510, T.S.,

11. The Joint Collector,
Ranga Reddy District,
Office at Kongar Kalan,
Hyderabad – 501 510, T.S.,

12 The Assistant Director of Survey
and Land Records, Office at Kongar Kalan,
Hyderabad, Ranga Reddy District – 501 510, T.S.,

13. The Revenue Divisional Officer,
Saroornagar Division, Gosha Mahal,
Ranga Reddy District – 500 012, T.S.

14. The Tahsildar,
Saroor Nagar Mandal,
Rangareddy District – 500 035, T.S.

15. The Tahsildar,
Hayath Nagar Mandal,
Rangareddy District – 501 505.

16. The Station House Officer,
Saroornagar Police Station,
Ranga Reddy District – 500 035, T.S.

Contd..28..

17. The Station House Officer,
L.B. Nagar Police Station,
Ranga Reddy District – 500 074.

18. The Station House Officer,
Vanasthalipuram Police Station,
Ranga Reddy District – 500 070.

...Respondents/Respondents

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to pass orders directing the respondents herein not to allot the caretaker property which was kept under the Government custody in the year 1947 by Smt. Haneefa Bee W/o Burhanuddin, admeasuring more than Acres 2400.00 gts inSy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District, T.S., pending disposal of the main writ Appeal in the interest of justice.

Counsel for the Appellant : SRI SHAIK JILANI (Not present)

Counsel for the Respondent No.1 : SRI VEERA SWAMY,
GP FOR GENERAL ADMINISTRATION

Counsel for Respondent No.2,7,8,10to15 : SRI MURALIDHAR REDDY KATRAM,
GP FOR REVENUE

Counsel for the Respondent No.3,6 : SRI E.POORNACHANDER RAO,
GP FOR FOREST

Counsel for the Respondent No.4 : SRI E.VENKATA REDDY, GP FOR MA & UD

Counsel for Respondent No.5,9,16,17,18 : SRI MAHESH RAJE, GP FOR HOME

The Court delivered the following: JUDGMENT

THE HONOURABLE SRI JUSTICE SUJOY PAUL

AND

THE HON'BLE Dr. JUSTICE G. RADHA RANI

WRIT APPEAL No.79 of 2025

JUDGMENT *(per Hon'ble Sri Justice Sujoy Paul)*

None for the appellants.

2. Sri G. Veera Swamy, learned Government Pleader for General Administration Department, Sri E. Poornachander Rao, learned Government Pleader for Forest, Sri Muralidhar Reddy Katram, learned Government Pleader for Revenue, Sri E. Venkata Reddy, learned Government Pleader for Municipal Administration and Urban Development and Sri Mahesh Raje, learned Government Pleader for Home.

3. Learned Government Pleaders appearing for the respondents, inform that against the common order dated 05.01.2024 passed in W.P.Nos.221 and 259 of 2024, appeals in W.A.Nos.1342 and 1450 of 2024 were filed, which came to be dismissed on 29.11.2024 and 02.01.2025 respectively.

4. A perusal of order passed in W.A.No.1342 of 2024 shows that it was arising out of common order dated 05.01.2024 passed in WP.No.220 of 2024 and batch by learned Single Judge and the said appeal is dismissed. The same common order is subject matter

of challenge in the present Writ Appeal also. Thus, this appeal must receive the same fate.

5. In view of order passed in W.A.No.1342 of 2024 and similarly, another W.A.No.1384 of 2024 filed against the common order passed in WP.No.223 of 2024 which was also dismissed, this Appeal is also **dismissed**. No order as to costs.

Interlocutory applications, if any pending, shall also stand closed.

SD/- T. KRISHNA KUMAR
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to SRI SHAIK JILANI, Advocate [OPUC]
2. Two CCs to GP FOR GENERAL ADMINISTRATION, High Court for the State of Telangana. [OUT]
3. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad. [OUT]
4. Two CCs to GP FOR HOME, High Court for the State of Telangana at Hyderabad. [OUT]
5. Two CCs to GP FOR FOREST, High Court for the State of Telangana at Hyderabad. [OUT]
6. Two CCs to GP for Municipal Administration and Urban Development, High Court for the State of Telangana at Hyderabad. [OUT]
7. Two CD Copies.

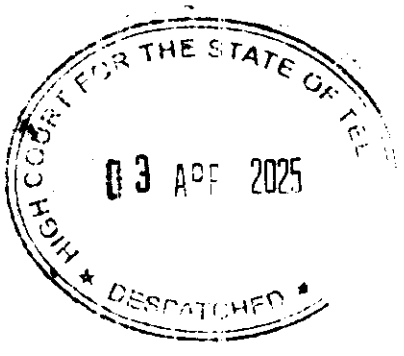
(Along with the Copy of Court Order W.A.No. 1342 of 2024)

BSK

GJP

HIGH COURT

DATED:21/01/2025



JUDGMENT

WA.No.79 of 2025

DISMISSING THE WRIT APPEAL
WITHOUT COSTS

15

MEMO

25/3/2025

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL No.1342 of 2024

JUDGMENT: (*Per the Hon'ble Sri Justice J.Sreenivas Rao*)

This intra court appeal is filed against the common order dated 01.05.2024 passed by the learned Single Judge by which writ petition No.221 of 2024 preferred by the appellants has been dismissed.

2. Heard Sri Shaik Jilani, learned counsel appearing on behalf of the appellants, Sri G.Veeraswamy, learned Government Pleader for General Administration appearing on behalf of respondent No.1, Sri Etooru Poornachander Rao, learned Government Pleader for Forest appearing on behalf of respondent No.3 and Sri Mahesh Raja, learned Government Pleader for Home appearing on behalf of respondent Nos.5, 9 and 16 to 18.

3. **Brief facts of the case:**

3.1. The claim of the appellants is that the land admeasuring Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District was kept under the custody of the Government as caretaker by Mrs.Haneefa Bee, W/o. Mr.Burhanuddin. The said land was converted into plots of 100 Square yards each and allotted to the appellants by legal heirs of Mrs.Haneefa Bee, Mr.Md.Yousuf Khan and Mrs.Vasam Tulsamma by way of memorandum of gift executed in favour of the appellants. Originally, land admeasuring Ac.10,000-00 gts. was patta land and it was taken into custody of the Government in the year 1947. The patta of Mrs.Haneefa Bee is evidenced by Muntakhab and Sethwar No.1262/1352 Fasli.

3.2. It is further claim of the appellants that Mr.Md.Yousuf Khan submitted representation to the revenue authorities for conducting survey, demarcation and fixing of boundary stones in

respect of the subject property, but the same was not considered. At that stage, said Mr.Md.Yousuf Khan had filed W.P.Nos.32509 of 2010 and 9067 of 2011 and the learned Single Judge of the erstwhile High Court for the State of Andhra Pradesh, disposed of the said writ petitions on 04.02.2011, directing the revenue authorities to conduct survey, demarcate and fix the boundary stones in respect of the land in Sy.Nos.1 to 14 and 15 to 20. Pursuant to the said order, the Deputy Inspector of Survey and Land Records, Ranga Reddy District issued notices for conducting survey vide Lr.Nos.A4/3062/2013, dated 02.09.2013 and A4/3062/2013, dated 17.09.2013 respectively and a survey was conducted on 02.09.2013 and 17.09.2013.

3.3. Thereafter, the appellants and others have filed W.P.No.26934 of 2018 and batch, seeking direction to the respondents therein not to dispossess the appellants and others from the lawful possession of the property covered by Sy.No.7, admeasuring

100.00 Sq.Yards of each of the appellants situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. The learned Single Judge disposed of the said batch of writ petitions on 30.08.2018, granting liberty to the appellants to avail the common law remedy for establishing their title. Inspite of availing the said remedy, appellants have submitted representation to the respondent authorities on 20.03.2023, for release of the land admeasuring Ac.2400-00 gts. in Sy.No.7, situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. When the respondent authorities failed to consider the said representation, appellants approached this Court and filed W.P.No.221 of 2024, seeking direction to respondent authorities to release the entire land, which was kept under the custody of the Government as caretaker by the original pattedar. The learned Single Judge has dismissed W.P.No.221 of 2024 along with the batch by way of common order dated 01.05.2024, *inter alia* on the ground that the appellants were never in

possession of the subject property and further held that the question of transferring the land to the appellants without possession and under alleged memorandum of gift deed is baseless and further observed that in W.P.No.26934 of 2018 and batch, the learned Single Judge granted liberty to the appellants to pursue the Civil law remedy. But the appellants without pursuing the said remedy filed W.P.No.221 of 2024 and batch. However, the learned Single Judge, while dismissing the writ petitions, granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government. Thus, aggrieved by the said order, appellants have filed the present writ appeal.

4. **Submissions of learned counsel for the appellants:**

4.1. Learned counsel for the appellants contended that the appellants are landless poor persons and they are entitled to release of the subject land as per the gift settlement deed executed by Mrs.Haneefa

Bee in the year 1947 and the subject land is under the custody of the Government. In such circumstances, the learned Single Judge ought not to have dismissed W.P.No.221 of 2024.

5. **Analysis of the case:**

5.1. This Court considered the rival submissions made by the learned counsel for the appellants and perused the material available on record. It is undisputed fact that the appellants in earlier round of litigation approached this Court and filed W.P.No.26934 of 2018 and batch, seeking direction to respondents not to dispossess the appellants from the subject property covered by Sy.No.7. The learned Single Judge had disposed of the said batch of writ petitions on 30.08.2018 and the operative portion of the said order reads as follows:

> *"In the considered opinion of this Court, the disputed facts with regard to the identity of the property cannot be gone into under Article 226 of the constitution of India. However, keeping it open for the petitioners herein to avail the common law remedy for establishing their title, these writ*

petitions are disposed of. There shall be no order as to costs".

5.2. The above said order clearly reveals that the learned Single Judge while disposing of W.P.No.26934 of 2018 and batch, granted liberty to the appellants to avail the common law remedy for establishing their title. The said order has become final and binding upon the appellants. The appellants instead of availing the common law remedy i.e., approaching the competent Civil Court submitted representation before the revenue authorities on 20.03.2023 for release of the land to an extent of Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District and filed W.P.No.221 of 2024 seeking direction to the respondent authorities to release the above said land. The learned Single Judge while dismissing the writ petition rightly observed that the donors/original owners of the appellants were never in possession of the subject land and the question of transferring the said land to the appellants without

possession and under the alleged memorandum of gift deed is baseless. However, the learned Single Judge granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government.

5.3. It is pertinent to mention that the appellants have raised several disputed questions of facts in the writ petition in respect of the subject property. In earlier round of litigation in W.P.No.26934 of 2018 and batch, the learned Single Judge while disposing of the writ petitions directed the parties to avail common law remedy, by its order dated 30.08.2018. The appellants without availing such remedy for establishing their title, approached this Court and filed W.P.No.221 of 2024 and the learned Single Judge has rightly dismissed the said writ petition.

6. For the foregoing reasons, this Court does not find any ground to interfere with the impugned order passed by the learned Single Judge.

7. Accordingly, the writ appeal is dismissed. No costs.

As a sequel, miscellaneous petitions, pending if any, shall stand closed.

ALOK ARADHE, CJ

J. SREENIVAS RAO, J

29.11.2024
vsl